

Annexure-6

Name of the Corporate Debtor: Grey's Exim Private Limited; Date of Commencement of Liquidation: 01-04-2026; List of Stakeholders as on: 09-06-2026
List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl No	Name of creditor	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	UPS Express Private Limited		18,81,647.00	18,51,981.00	Operational	0	O.C (other than Workmen & Employees & Govt Dues)	NIL	0.16%	0	0	29,666	0	Amount of Claim admitted in accordance with Regulation 12(2)(c). Further, Interest amount not admitted due to lack of loan agreement or any other supporting document substantiating the levy of interest.
Total			18,81,647.00	18,51,981.00					0.16%			29,666.00	0	

Note - COC has been re-constituted in terms of amendment in the Liquidation Regulations vide Notification dated 26th May, 2026.

For, Grey's Exim Private Limited
(Under Liquidation)


Authorised Signatory
Liquidator

